N O T I C E

(PARTIAL MODIFICATION)

In Partial modification to the Judicial Assignment at the Principal Seat at Bombay, which has come into effect from 06.06.2022 (Partially modified w.e.f. 10.06.2022, 13.06.2022 and 14.06.2022, 20.06.2022, 27.06.2022, 18.07.2022, 19.07.2022, 25.07.2022, 22.08.2022, 05.09.2022, 12.09.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Friday, 16.09.2022 :**

Sr. No.	Sitting	Assignment	Assignment
1	The Hon'ble Shri Justice **G. S. PATEL** **AND** The Hon'ble Ms. Justice **GAURI GODSE** **(Court Room No. 24)** **COMMERCIAL APPELLATE DIVISION BENCH**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein : (A) Arbitration Appeals pertaining to Division Bench. (B) Appeals under Section 13 of the Commercial Courts Act, 2015. (C) Civil Writ Petitions relating to Energy and Airports. (D) Civil Writ Petitions relating to Forests. **(E) Civil Writ Petitions relating to infrastructure of Courts within the jurisdiction of Principal Seat.** (F) Civil References. (G) First Appeals. (H) Letters Patent Appeals.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Arbitration Appeals pertaining to Division Bench. (B) Appeals under Section 13 of the Commercial Courts Act, 2015. (C) Writ Petitions relating to Energy and Airports. (D) Writ Petitions relating to Forests. (E) Writ Petitions relating to infrastructure of all Courts in Mumbai. (F) Civil References. (G) All Appeals (except those assigned to other Court).

dated this 15th day of September 2022

By Order,

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.